

ORISSA HIGH COURT**FILING REPORT AS ON :09/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000025/2020	JOHNSON LIFTS PVT.LTD VS THE CHIEF ENGINEER,CENTRAL PUBLIC WORKS	SANTANU ROY VS	// ()
2	BLAPL/0006345/2020	RAKESH KUMAR NAIK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	PADAMPUR /187 /2020 () //
3	BLAPL/0006346/2020	MANA PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHITRAKONDA /70 /2020 () //
4	BLAPL/0006347/2020	RAMA PADIAMI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /288 /2013 () //
5	BLAPL/0006348/2020	KULU SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP LOCK /20 /2020 () //
6	BLAPL/0006349/2020	GOBINDA MURMU@ GANESH@GOPU VS STATE OF ODISHA	B.M.MAHAPATRA VS	BERHAMPUR TOWN /21 /2020 () //
7	BLAPL/0006350/2020	LOKESH KUMAR YADAV @ LAV VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA /848 /2019 () //
8	BLAPL/0006351/2020	TRIPATI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAM (DIGAPAHANDI) /169 /2020 () //
9	BLAPL/0006352/2020	RANJAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAM (DIGAPAHANDI) /169 /2020 () //
10	BLAPL/0006353/2020	KALIA @ SURENDRA KUMAR NAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	SARANAKUL /51 /2019 () //
11	BLAPL/0006354/2020	NALINI PRAVA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /188 /2020 () //

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12	BLAPL/0006355/2020	MADHU PANGI @ NANU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /145 /2020 () //
13	BLAPL/0006356/2020	PANGA @ PANGATIN @ PRAVAT KUMAR ROU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /151 /2019 () //
14	BLAPL/0006357/2020	SONA KHILLA @ SANA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /141 /2020 () //
15	BLAPL/0006358/2020	SURAJ BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /212 /2018 () //
16	BLAPL/0006359/2020	MOHAMMAD SAHAJAHAN @SAJAN VS STATE OF ODISHA	M.R.MISHRA VS	BADAMBADI /143 /2020 () //
17	BLAPL/0006360/2020	UMIR@ SK.AMMIRUDDIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALASORE SADAR /205 /2020 () //
18	BLAPL/0006361/2020	VIJAY GOWALA @ AJAY GOWALA VS STATE OF ODISHA	R.N.BISWAL VS	K.BALANG /31 /2020 () //
19	BLAPL/0006362/2020	RAGHUNATH @ PRAKASH DAS VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	PATTAMUNDAI /281 /2016 () //
20	BLAPL/0006363/2020	BIRUPAKHYA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
21	BLAPL/0006364/2020	SRIKANTA SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	DHENKANAL SADAR /97 /2020 () //
22	BLAPL/0006365/2020	ANANTA KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /187 /2020 () //
23	BLAPL/0006366/2020	JITU @ JITENDRA SAHOO @ JITENDRA KUMAR VS	ASHOK DAS VS	PIPLI /17 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006367/2020	PRUTHIRAJ MALLICK	ARIJEET MISHRA	KENDRAPARA /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006368/2020	ADITYA MADHI	SATYANARAYAN MISHRA	MOTU /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006369/2020	RABI @ RABINDRA NAIK	BIPLAB MOHANTY	BUGUDA /129 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006370/2020	PADLAM BHUMIA	MANORANJAN PADHY	BORIGUMMA /7 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006371/2020	PRASANJIT MANDAL	DILIP KUMAR SAHU	MOTU /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006372/2020	MANOJ PRADHAN	MANOJ KUMAR MALLICK	PURIGHAT /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006373/2020	BAPA @ SIBA BINDHANI	N.C.ROUT	RAIBANIA /71 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006374/2020	RASHMI RANJAN PARIDA @ MUNA	PRAMODA KUMAR MISHRA	RAJNAGAR /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006375/2020	DHANJI RAY	DEEPAK RANJAN SUNDARAY	KAKIRIGUMMA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006376/2020	RAMESWAR GILUA	B.R.TRIPATY	RAIRAKHOL /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006377/2020	RAJAT MANDAL	ASIT KUMAR JENA	ORKEL /142 /2020
		VS	VS	()

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35	BLAPL/0006378/2020	STATE OF ODISHA PRUTHIRAJ MALLICK VS	ARIJEET MISHRA VS	// KENDRAPARA /182 /2020 ()
36	BLAPL/0006379/2020	STATE OF ODISHA SURAJ CHOUHAN VS	RABINDRANATH PRUSTY VS	// JHARSUGUDA /403 /2019 ()
37	BLAPL/0006380/2020	STATE OF ODISHA NIKHIL MANDAL VS	ASIT KU. JENA VS	// KALIMELA /31 /2020 ()
38	BLAPL/0006381/2020	STATE OF ODISHA DAMBARU @ DAMBARUDHAR DAS VS	ARUN KUMAR BUDHIA VS	// BALASORE TOWN /64 /2017 ()
39	BLAPL/0006382/2020	STATE OF ODISHA ARUN KUMAR MANADA VS	DEBASIS TRIPATHY VS	// RAGHUNATHPUR /99 /2019 ()
40	BLAPL/0006383/2020	STATE OF ODISHA PINTU DHANGDAMAJHI@ROUT VS	ADHIRAJ MOHANTY VS	// KOKSARA /94 /2017 ()
41	BLAPL/0006384/2020	STATE OF ODISHA SURAJ AHIR VS	R.N.BISWAL VS	// K.BALANG /31 /2020 ()
42	BLAPL/0006385/2020	STATE OF ODISHA SHYAM SUNDAR SINGH VS	BASANTA KUMAR DAS VS	// BAISINGA /77 /2016 ()
43	BLAPL/0006386/2020	STATE OF ODISHA MAMATA DEVI @ MAMATA JAT VS	SAMBEET PATTANAYAK VS	// SAMBALPUR TOWN /32 /2019 ()
44	BLAPL/0006387/2020	STATE OF ODISHA BULU ROUL VS	B.R.TRIPATHY VS	// RAIRAKHOL /131 /2020 ()
45	BLAPL/0006388/2020	STATE OF ODISHA SAHIN BIBI VS STATE OF ODISHA	M.A.ALI VS	// PURUNABAZAR /134 /2020 () //

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46	BLAPL/0006389/2020	BABULI MUDULI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /22 /2018 () //
47	BLAPL/0006390/2020	PURNA CHANDRA BEHERA VS STATE OF ODISHA	BHOBANI SANKAR MISHRA VS	BHADRAK RURAL /648 /2015 () //
48	BLAPL/0006391/2020	RAMA MUNDA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BAMBARI /103 /2019 () //
49	BLAPL/0006392/2020	SERFUDDIN KHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALASORE SADAR /205 /2020 () //
50	CMP/0000499/2020	CHANDRA PANI VS RUEL MALI	SOUBHAGYA KUMAR DASH VS	// () //
51	CONTC/0003715/2020	PANCHANAN MAHURI VS G.SRINIVAS	ADV VS	// () //
52	CONTC/0003716/2020	P. JAGEDISWAR RAO VS G. MATHI VATHANAN	MOHENDRA KUMAR MOHAPATRO VS	// () //
53	CONTC/0003717/2020	DHARMA PADHI VS G. MATHI VATHANAN	MOHENDRA KUMAR MOHAPATRO VS	// () //
54	CONTC/0003718/2020	PRASANTA KUMAR MISHRA VS G. MATHI VATHANAN	MOHENDRA KUMAR MOHAPATRO VS	// () //
55	CONTC/0003719/2020	SIMANCHALA PALO VS G. MATHI VATHANAN	MOHENDRA KUMAR MOHAPATRO VS	// () //
56	CONTC/0003720/2020	B. PRADEEP VS G. MATHI VATHANAN	MOHENDRA KUMAR MOHAPATRO VS	// () //
57	CONTC/0003721/2020	NILAKANTHA PATTNAIK	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
58	CONTC/0003722/2020	G. MATHI VATHANAN MANOJ KUMAR PAIKRAY	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
59	CONTC/0003723/2020	G. MATHI VATHANAN NARENDRA NARAYAN TRIPATHY	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
60	CONTC/0003724/2020	G. MATHI VATHANAN UDAYA HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
61	CONTC/0003725/2020	G. MATHI VATHANAN HARIS CHANDRA KULDEEP	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
62	CONTC/0003726/2020	G. MATHI VATHANAN BASANTI BISWAL	ADV	//
		VS	VS	0
63	CONTC/0003727/2020	BIRANCHI NARAYAN MOHANTY PARWATI KUMARI DAS	ADV	//
		VS	VS	0
64	CONTC/0003728/2020	BIRANCHI NARAYAN MOHANTY SUSAMA MOHANTY	ADV	//
		VS	VS	0
65	CONTC/0003729/2020	BIRANCHI NARAYAN MOHANTY PRATAP KUMAR BEHERA	ADV	//
		VS	VS	0
66	CONTC/0003730/2020	BIRANCHI NARAYAN MOHANTY BIBHUTI BHUSAN PALEI	SHARMISTHA SAMAL	//
		VS	VS	0
67	CONTC/0003731/2020	BIRANCHI NARAYAN MOHANTY LINGARAJ SAHOO	ADV	//
		VS	VS	0
68	CONTC/0003732/2020	BIRANCHI NARAYAN MOHANTY KADAMBINI PAHI	SHARMISTHA SAMAL	//
		VS	VS	0

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		BIRANCHI NARAYAN MOHANTY		//
69	CONTC/0003733/2020	GIRIDHARI BEHERA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
70	CONTC/0003734/2020	MAHENDRA BARIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI		//
71	CONTC/0003735/2020	MAHENDRA BARIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI		//
72	CONTC/0003736/2020	LAXMIDHAR PUJAPANDA	ANAM CHARAN PANDA	//
		VS	VS	0
		PREMCHANDRA CHOUDHURY		//
73	CONTC/0003737/2020	JAYANTA KUMAR PUJAPANDA	ANAM CHARAN PANDA	//
		VS	VS	0
		PREMCHANDRA CHOUDHURY		//
74	CONTC/0003738/2020	HIMANSHU SEKHAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
75	CONTC/0003739/2020	GOURI SAHOO	ADV	//
		VS	VS	0
		BIRAKISHORE PANIGRAHI		//
76	CONTC/0003740/2020	RITA MOHAPATRA	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		ASWINI KUMAR DAS		//
77	CONTC/0003741/2020	RAJENDRA KUMAR SAHOO	ADV	//
		VS	VS	0
		BIRAKISHORE PANIGRAHI		//
78	CONTC/0003742/2020	JALESWAR SAHOO	ADV	//
		VS	VS	0
		LAXMAN HANSDDHA		//
79	CONTC/0003743/2020	MAYADHAR BARIK	ADV	//
		VS	VS	0
		RABINDRANATH MALLICK		//

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80	CONTC/0003744/2020	KRUSHNA CH.PANDA VS ABHAYA BISWAL	ADV VS	// 0 //
81	CONTC/0003745/2020	NRUSHINGHA CHARAN OJHA VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
82	CONTC/0003746/2020	SANDIP KUMAR MOHAPATRA VS M.D. RAPTAP	ADV VS	// 0 //
83	CONTC/0003747/2020	PARESWAR PANIGRAHI VS SATYABRATA SAHOO	SABYASACHI MISHRA VS	// 0 //
84	CONTC/0003748/2020	RABINDRA KUMAR BARICK VS SATYABRATA SAHOO	ADV VS	// 0 //
85	CONTC/0003749/2020	CHITTARANJAN MALLICK VS D.K. SINGH	Madan Sundar Behera VS	// 0 //
86	CONTC/0003750/2020	BASANTA KUMAR DAS VS SATYABRATA SAHOO	ADV VS	// 0 //
87	CONTC/0003751/2020	BRAJABANDHU KAR VS SATYABRATA SAHOO	ADV VS	// 0 //
88	CONTC/0003752/2020	NIHAR RANJAN PARIDA VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
89	CONTC/0003753/2020	SUBASA CHANDRA MOHAPATRA VS SATYABRATA SAHOO	ADV VS	// 0 //
90	CONTC/0003754/2020	SWARNALATA SARANGI VS BIRANCHI NARAYAN MOHANTY	SATYAJIT SAMAL VS	// 0 //
91	CONTC/0003755/2020	NIBEDITA ROUT	ADV	//

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		VS	VS	()
92	CONTC/0003756/2020	SATYABRATA SAHOO MADAN MOHAN KUND	ADV	//
		VS	VS	()
93	CONTC/0003757/2020	SATYABRATA SAHOO BHIMASEN SAMAL	ADV	//
		VS	VS	()
94	CONTC/0003758/2020	SATYABRATA SAHOO ARABINDA MISHRA	ADV	//
		VS	VS	()
95	CONTC/0003759/2020	SAMARTH VERMA PRAMOD KUMAR DAS	ADV	//
		VS	VS	()
96	CONTC/0003760/2020	SAMARTH VERMA JANARDAN DASH	ADV	//
		VS	VS	()
97	CONTC/0003761/2020	SAMARTH VERMA MAHESWAR PRADHAN	SATYAJIT SAMAL	//
		VS	VS	()
98	CONTC/0003762/2020	SATYABRATA SAHOO AKHILA SAGAR PRUSTY	SATYAJIT SAMAL	//
		VS	VS	()
99	CONTC/0003763/2020	SATYABRATA SAHOO RUSHIBAR MAJHI	SATYAJIT SAMAL	//
		VS	VS	()
100	CRLA/0000475/2020	SATYABRATA SAHOO DINABANDHU NAYAK	AMULYA RATNA PANDA	KUAKHIA /5 /2020
		VS	VS	()
101	CRLA/0000476/2020	STATE OF ODISHA NIRANJAN DAS	SAMARENDRA MOHANTY	JAGATSINGPUR /119 /2017
		VS	VS	()
102	CRLA/0000477/2020	STATE OF ODISHA RANJIT MOHANTY	SAMBEET PATTANAYAK	GOP /147 /2009
		VS	VS	()

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103	CRLA/0000478/2020	STATE OF ODISHA KUNA BHOI VS	ANUGROOHA NARAYAN SAMANTRY VS	// TANGI /256 /2015 ()
104	CRLLP/0000019/2020	STATE OF ODISHA STATE OF ODISHA VS	SK. ZAFARULLA (ASC) VS	// MOHANA /21 /2013 ()
105	CRLLP/0000020/2020	SABYASACHI PANDA @ PRABIR DAS @ SUNIL @ SUMAN @ ANKETI STATE OF ODISHA VS	SK. ZAFARULLA(ASC) VS	// SESHKHAL /47 /2017 ()
106	CRLMC/0001340/2020	CHINTU @ MAJESH BACHELI ANIL KUMAR BARAL VS	AMLAN SHAKTI PAUL VS	// PURI SADAR /258 /2017 ()
107	CRLMC/0001341/2020	STATE OF ODISHA MILLI SWAIN VS	MANOJ BIHARI DAS VS	// ERASAMA /54 /2019 ()
108	CRLMC/0001342/2020	STATE OF ODISHA SUCHITRA KUMAR ROUT VS	GYANENDRA CHANDRA SWAIN VS	// PATTAMUNDAI /44 /2020 ()
109	CRLMP/0001023/2020	STATE OF ODISHA SURYANARAYAN SINGH VS	P.K.SAHOO VS	// / /0 ()
110	CRLMP/0001024/2020	THE SUPERINTENDENT OF POLICE,CBI,ACB,BBSR PRATAP DAS VS	R.N.MOHANTY VS	// / /0 ()
111	CRLMP/0001025/2020	STATE OF ODISHA SWAPESWAR SETHI VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0001026/2020	STATE OF ODISHA UMA BHOI VS	A.PATTANAİK VS	// BALIANTA P.S. /39 /2020 ()
113	CRLMP/0001027/2020	STATE OF ODISHA UMA BHOI VS STATE OF ODISHA	A.PATTANAİK VS	// BALIANTA P.S. /125 /2020 () //

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114	CRLMP/0001028/2020	DHOBANI MAHARANA VS STATE OF ODISHA	SUBRATA PANDA VS	//0 0 //
115	CRLMP/0001029/2020	JUDHISTIR BARIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 0 //
116	CRLMP/0001030/2020	RASANANDA ROUT VS STATE GOVT.,DEPTT. OF HOME	R.K.ROUTRAY VS	//0 0 //
117	CRLMP/0001031/2020	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	//0 0 //
118	MACA/0000637/2020	KULAMANI PRADHAN VS MAMATA OJHA	KALPATARU PANIGRAHI VS	//0 0 //
119	MACA/0000638/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE VS SANTI NAIK	RANUDGATA VS	//0 0 //
120	STREV/0000032/2020	STATE OF ODISHA VS INDIAN POTASH LTD.	STANDING COUNSEL VS	//0 0 //
121	TRPCRL/0000041/2020	TUTU PRADHAN @ RASMI RANJAN PRADHAN VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	MOTANGA /181 /2020 0 //
122	WA/0000535/2020	STATE OF ODISHA VS ABHIRAM PARIDA	SR.STANDING COUNSEL (S AND ME) VS	//0 0 //
123	WA/0000536/2020	STATE OF ODISHA VS BHAGABAT BISWAL	SR.STANDING COUNSEL (S AND ME) VS	//0 0 //
124	WA/0000537/2020	JYOTI PRAKASH VS STATE OF ODISHA	SAILABALA JENA VS	//0 0 //
125	WP(C)/0023112/2020	SEFALI SAMAL	SUBRATA PANDA	//

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		VS	VS	0
126	WP(C)/0023113/2020	COLLECTOR DHENKANAL SEFALI SAMAL	SUBRATA PANDA	//
		VS	VS	0
127	WP(C)/0023114/2020	COLLECTOR DHENKANAL M/S.ANMOL MOTORS	PRATEIK PARIJA	//
		VS	VS	0
128	WP(C)/0023115/2020	THE REGISTERING AUTHORITY ODISHA MOTOR VEHICLES DEPARTMENT CUTTACK HARI NAYAK	BUDHADEV ROUSTRAY	//
		VS	VS	0
129	WP(C)/0023116/2020	UNION OF INDIA M/S.KAMALA AGENCIES	PRAFULLA KUMAR RATH	//
		VS	VS	0
130	WP(C)/0023117/2020	STATE OF ODISHA M/S.THE EXECUTIVE ENGINEER ELECTRICALS STATE OF ODISHA	STATE DIVISION WESCO UTILITY	//
		VS	VS	0
131	WP(C)/0023118/2020	MAHADEV MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
132	WP(C)/0023119/2020	UNION OF INDIA BHISMA DEHURY	L.K.MOHANTY	//
		VS	VS	0
133	WP(C)/0023120/2020	STATE OF ODISHA NARAYAN PARIDA	S.K.DASH	//
		VS	VS	0
134	WP(C)/0023121/2020	GENERAL MANAGER(HRD) ODISHA GRAMYA BANK GHANASHYAM MISRA AND SONS PVT.LTD.	SARADA P.SARANGI	//
		VS	VS	0
135	WP(C)/0023122/2020	STATE OF ODISHA ASHALATA SHA	SATYANARAYAN MISHRA	//
		VS	VS	0
136	WP(C)/0023123/2020	STATE OF ODISHA JUDHISTIRA SAHOO	SATYANARAYAN MISHRA	//
		VS	VS	0

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137	WP(C)/0023124/2020	STATE OF ODISHA MINKETAN PATEL VS	RAMAKANTA SAHOO VS	// // 0
138	WP(C)/0023125/2020	STATE OF ORISSA TARANISEN SINGH VS	SATYANARAYAN MISHRA VS	// // 0
139	WP(C)/0023126/2020	STATE OF ODISHA BHABA GRAHI MOHANTA VS	TRILOCHAN NANDA VS	// // 0
140	WP(C)/0023127/2020	UNION OF INDIA BIJAYA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
141	WP(C)/0023128/2020	STATE OF ODISHA PRADEEPTA KUMAR NAYAK VS	SATYABRATA MOHANTY (1) VS	// // 0
142	WP(C)/0023129/2020	STATE OF ODISHA MANORANJAN BARAL VS	SATYABRATA MOHANTY (1) VS	// // 0
143	WP(C)/0023130/2020	STATE OF ODISHA RABIKANTA PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0
144	WP(C)/0023131/2020	STATE OF ODISHA AITA BHADUR GHALE VS	SATYABRATA MOHANTY (1) VS	// // 0
145	WP(C)/0023132/2020	STATE OF ODISHA KASHINATH INSTITUTE OF TECHNOLOGICAL VS	PRADDEPTA KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0023133/2020	STATE OF ODISHA AMARENDRA BISWAL VS	SATYABRATA MOHANTY (1) VS	// // 0
147	WP(C)/0023134/2020	STATE OF ODISHA PRAFULLA MOHANTY VS UNION OF INDIA	BUDHADEV ROUTRAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0023135/2020	ADITYA NARAYAN PATRA VS STATE OF ODISHA	N.N.MOHAPATRO VS	// 0 //
149	WP(C)/0023136/2020	ABHAYA KUMAR BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
150	WP(C)/0023137/2020	RASMI RANJAN UTTARSINGH MOHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
151	WP(C)/0023138/2020	EKADASHI SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
152	WP(C)/0023139/2020	ANJULA LENKA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
153	WP(C)/0023140/2020	DHARMENDRA NATH MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
154	WP(C)/0023141/2020	KANCHANBALA ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
155	WP(C)/0023142/2020	MANASI MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
156	WP(C)/0023143/2020	AMEEYA RANJAN DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
157	WP(C)/0023144/2020	TAMASA SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
158	WP(C)/0023145/2020	CHHABIRANI DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
159	WP(C)/0023146/2020	MAMATA PARIDA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0023147/2020	DIBAKAR NATH	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0023148/2020	RITANJALI MOHANTY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023149/2020	PRASANTA KUMAR PRADHAN	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0023150/2020	BIJANABASINI JENA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023151/2020	PRASANTA KUMAR SWAIN	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023152/2020	LAXMIPRIYA SWAIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0023153/2020	RAMESH CHANDRA SETHI	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023154/2020	PRAVAKAR SAHOO	DR.SUSANT KUMAR KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
168	WP(C)/0023155/2020	JYOTIRMAYA NAYAK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0023156/2020	DR.LAXMI NARAYAN PANDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023157/2020	TIRTHABASI JETHI	SARBESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0023158/2020	STATE OF ODISHA BHARAT CHANDRA BHUYAN VS	GOKULANANDA PADHI VS	// // 0
172	WP(C)/0023159/2020	STATE OF ODISHA UPENDRA PRASAD TARAI VS	RAMA KRISHNA BISOI VS	// // 0
173	WP(C)/0023160/2020	STATE OF ODISHA SUREKHA BUILDERS AND DEVELOPERS PVT. VS	PRADIP FULLA KUMAR RATH VS	// // 0
174	WP(C)/0023161/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY SUREKHA BUILDERS AND DEVELOPERS PVT. VS	PRADIP FULLA KUMAR RATH VS	// // 0
175	WP(C)/0023162/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BHIKARI CHARAN BEHERA VS	SATYABRATA MOHANTY (1) VS	// // 0
176	WP(C)/0023163/2020	STATE OF ODISHA SUREKHA BUILDERS AND DEVELOPERS PVT. VS	PRADIP FULLA KUMAR RATH VS	// // 0
177	WP(C)/0023164/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY TARULATA JENA VS	SHARMISTHA SAMAL VS	// // 0
178	WP(C)/0023165/2020	STATE OF ODISHA BASANTA KUMAR MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
179	WP(C)/0023166/2020	STATE OF ODISHA DIBAKAR HEMBRAM VS	SHARMISTHA SAMAL VS	// // 0
180	WP(C)/0023167/2020	STATE OF ODISHA SANJUKTA BALIARSINGH VS	SHARMISTHA SAMAL VS	// // 0
181	WP(C)/0023168/2020	STATE OF ODISHA RAJENDRA PRASAD SINGH VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0023169/2020	CHITTARANJAN LENKA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
183	WP(C)/0023170/2020	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0023171/2020	M.SRINIVASH RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0023172/2020	BASANTA KUMAR RAJ VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0023173/2020	SWETANSU SEKHAR DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0023174/2020	RAM KISHORE YADAV VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0023175/2020	TANKADHAR CHHACHHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0023176/2020	KRUPA SINDHU SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	WP(C)/0023177/2020	BHABANI SANKAR MISHRA VS COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA	GOURI MOHAN RATH VS	// 0 //
191	WP(C)/0023178/2020	ABHINA KUMAR DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0023179/2020	RAJENDRA PRASAD SINGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0023180/2020	TANKADHAR CHHACHHAN	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023181/2020	M.SRINIVASH RAO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0023182/2020	SWETANSU SEKHAR DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023183/2020	RAM KISHORE YADAV	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0023184/2020	KRUPA SINDHU SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0023185/2020	PRAKASH KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023186/2020	BASANTA KUMAR RAJ	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023187/2020	PURNA CHANDRA HOTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023188/2020	PRAMOD KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023189/2020	KRISHNA MANJARI DEI	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023190/2020	DEBASISH MISHRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023191/2020	RAJKISHORE BALA	SATYABRATA MOHANTY(1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
205	WP(C)/0023192/2020	M/S.HINDUSTAN TECHNOLOGIES PVT.LTD	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
206	WP(C)/0023193/2020	DR. SNEHALATA MISHRA	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
207	WP(C)/0023194/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD	PRADIPULLA KUMAR RATH	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//
208	WP(C)/0023195/2020	DR. HEMANTA KUMAR PARIDA	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
209	WP(C)/0023196/2020	SATYABADI MISHRA	G.N.MISHRA	//
		VS	VS	0
		TAHASILDAR PIPILI		//
210	WP(C)/0023197/2020	RABINDRA NATH SAMAL	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
211	WP(C)/0023198/2020	JYOTIRMAYA PATEL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
212	WP(C)/0023199/2020	BIKAS KUJUR	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0023200/2020	HEMANT KUMAR AGARWAL	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
214	WP(C)/0023201/2020	SATYAM NAYAK	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0023202/2020	MAA MANGALA SAW MILLS	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0023203/2020	DEBABRATA BEHERA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
217	WP(C)/0023204/2020	MANGULI BEWA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
218	WP(C)/0023205/2020	NAMITA DASH VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
219	WP(C)/0023206/2020	KADAMBINI SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	WP(C)/0023207/2020	PRIYAMBADA SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
221	WP(C)/0023208/2020	PRABIR KUMAR DASH VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
222	WP(C)/0023209/2020	SANJIT KUMAR RAY VS COLLECTOR, SUNDARGARH	S.N.SAHOO VS	// 0 //
223	WP(C)/0023210/2020	SUVASINI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0023211/2020	M/S. MAA JHADESWARI FILLING STATION VS THE REGIONAL MANAGER, SBI	SANGRAMJEET SENAPATI VS	// 0 //
225	WP(C)/0023212/2020	BIRABHADRA PRADHAN VS STATE OF ODISHA	KHIROD K. ROUT VS	// 0 //
226	WP(C)/0023213/2020	BIJAYALAXMI MOHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0023214/2020	SANJAYA KUMAR LENKA	ABHAYA KUMAR SHARMA	//

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FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023215/2020	BIJAYALAXMI SINGH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023216/2020	PARAMANANDA BEHERA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023217/2020	KARABIBALA KHUNTIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023218/2020	PRATIVA ROUT	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023219/2020	BIJAYALAXMI ROUT	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023220/2020	RABI SHANKAR TRIPATHY	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023221/2020	PRAKASH KUMAR DAS	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023222/2020	D.TRINATH PRADHAN	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023223/2020	PUSPANJALI PANDA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023224/2020	PRITISHA MISHRA	MANOJ KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023225/2020	ADAITYA PRASAD MALIK	ABHAYA KUMAR SHARMA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0023226/2020	STATE OF ODISHA SUFFRUN NISHA VS	ASHOK PATTANAIAK VS	// // 0
240	WP(C)/0023227/2020	SPECIAL SECRETARY TO GOVT.OF ODISHA SASHIBHUSAN DALAI VS	ABHAYA KUMAR SHARMA VS	// // 0
241	WP(C)/0023228/2020	STATE OF ODISHA TRISUL SECURITY MAINTENANCE SERVICE AND SUPPLY VS	ABHAYA KUMAR SHARMA VS	// // 0
242	WP(C)/0023229/2020	BANKING OMBUDSMAN RESERVE BANK OF INDIA ABDUL SAMIM VS	ABHAYA KUMAR SHARMA VS	// // 0
243	WP(C)/0023230/2020	STATE OF ODISHA FAKIR KARNA VS	M.PRATAP @ P.K.MOHAPATRA VS	// // 0
244	WP(C)/0023231/2020	STATE OF ODISHA CHITTA RANJAN SAHOO VS	ABHAYA KUMAR SHARMA VS	// // 0
245	WP(C)/0023232/2020	STATE OF ODISHA SK MAHEFUZ VS	ABHAYA KUMAR SHARMA VS	// // 0
246	WP(C)/0023233/2020	STATE OF ODISHA DILU KANDHAPANA VS	SOMANATH MISHRA VS	// // 0
247	WP(C)/0023234/2020	STATE OF ODISHA SASHIREKHA MAJHI VS	ABHAYA KUMAR SHARMA VS	// // 0
248	WP(C)/0023235/2020	STATE OF ODISHA BANAMALI PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
249	WP(C)/0023236/2020	STATE OF ODISHA DALIBALA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0023237/2020	MOHAN PERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0023238/2020	TARANISEN PADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0023239/2020	RASBIHARI MISHRA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
253	WP(C)/0023240/2020	BHARAT KUMAR JENA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
254	WP(C)/0023241/2020	ALOK NARAYAN LENKA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
255	WP(C)/0023242/2020	DUSASAN BEHERA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
256	WP(C)/0023243/2020	PRASHANTA KUMAR DASH VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
257	WP(C)/0023244/2020	PRAMOD KUMAR DEHURY VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
258	WP(C)/0023245/2020	JAYANTA KUMAR TRIPATHY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
259	WP(C)/0023246/2020	SINGRAI MUNDA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
260	WP(C)/0023247/2020	SAROJ KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
261	WP(C)/0023248/2020	TAPASWINI NAYAK	SUKANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023249/2020	AJAY KUMAR MOHANTY	NRUSINGH CH. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0023250/2020	ADITYA KUMAR PANDA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0023251/2020	RANGALATA SAHOO	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0023252/2020	KHETRAMOHAN BEHERA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0023253/2020	KHAGESWAR PADHIARI	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0023254/2020	SAMBIT KUMAR PATI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0023255/2020	GAJANAN BHOI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0023256/2020	ROHITA KUMAR DASH	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0023257/2020	BRUNDABAN KUMBHAR	M/S BUDHADEV ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0023258/2020	JIGNYASA SETHI	PRAVASI NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0023259/2020	P.KISHORE KUMAR SUBUDHI	KALI PRASANNA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0023260/2020	STATE OF ODISHA JIBAN KUMAR MOHAPATRA VS	SANJIB SWAIN VS	// // 0
274	WP(C)/0023261/2020	ADDITIONAL REGISTRAR OF SOCIETIES CUM ADM MAYURBHANJ DURYODHAN KANAR VS	M.M.DAS VS	// // 0
275	WP(C)/0023262/2020	STATE OF ODISHA THE PROPRIETOR SIGMA DATA TECH VS	P.K.MOHANTY VS	// // 0
276	WP(C)/0023263/2020	STATE OF ODISHA BHANJA KISHOR BISWAL VS	M.M.DAS VS	// // 0
277	WP(C)/0023264/2020	STATE OF ODISHA RAMACHANDRA PRASAD JISWAL VS	SUNIL MISHRA VS	// // 0
278	WP(C)/0023265/2020	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ANJALI MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0023266/2020	STATE OF ODISHA SUBHENDRA KUMAR BHANJA VS	MANMAYA KUMAR DASH VS	// // 0
280	WP(C)/0023267/2020	STATE OF ODISHA SAROJINI SINGH VS	SRIKANTA KUMAR NATH VS	// // 0
281	WP(C)/0023268/2020	STATE OF ODISHA M/S.JINDAL STAINLESS LIMITED VS	PAMI RATH VS	// // 0
282	WP(C)/0023269/2020	UNION OF INDIA GALAXY MEDICARE LIMITED VS	PARTHA SARATHI ACHARYA VS	// // 0
283	WP(C)/0023270/2020	STATE OF ODISHA PRATAP PATNAIK VS COLLECTOR, DHENKANAL	SRIKANTA KUMAR NATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0023271/2020	PRAHALLAD MISHRA VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
285	WP(C)/0023272/2020	MADHU SUDAN NAYAK VS STATE OF ODISHA	BIKASH RANJAN PATTNAIK VS	// 0 //
286	WP(C)/0023273/2020	MANAS RANJAN SAHOO VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
287	WP(C)/0023274/2020	BRAJABANDHU JENA VS REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.K.SAMAL VS	// 0 //
288	WP(C)/0023275/2020	ALLI BURMAN VS STATE OF ODISHA	B.DASH VS	// 0 //
289	WP(C)/0023276/2020	KANHEYALAL NANDA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
290	WP(C)/0023277/2020	PRANABANDHU SETHI VS STATE OF ODISHA	B.DASH VS	// 0 //
291	WP(C)/0023278/2020	JIBAN KUMAR MOHANTY VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
292	WP(C)/0023279/2020	SANTOSH BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
293	WP(C)/0023280/2020	GOPABANDHU KHUDRA BYABASAI SANGHANIRANJAN LENKA VS STATE OF ODISHA	VS	// 0 //
294	WP(C)/0023281/2020	AHALYA PATRA VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
295	WP(C)/0023282/2020	BIDYADHAR ROUT	SANJAY KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023283/2020	ASHOK KUMAR PATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023284/2020	BIDHAN CHANDRA SWAIN	SIDHARTH P.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0023285/2020	BIKASH KUMAR DHAL	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0023286/2020	BALLAV CHARAN JENA	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023287/2020	KUMUDA BANDHU NAYAK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0023288/2020	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. MINISTRY OF HOME AFFAIRS		//
302	WP(C)/0023289/2020	SHISHIR KUMAR BADHAI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0023290/2020	MALAYA KUMAR PRAHARAJ	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023291/2020	BHARATI BEHERA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0023292/2020	BIKRAM KESHARI PARIDA	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023293/2020	HOTEL SWARNA CHUDA PVT. LTD.	S.K.NAYAK(2)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0023294/2020	STATE OF ODISHA BANAMALI SAHU VS	K.K.SWAIN VS	// // 0
308	WP(C)/0023295/2020	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	K.K.SWAIN VS	// // 0
309	WP(C)/0023296/2020	STATE OF ODISHA SOMANATH MEHER VS	K.K.SWAIN VS	// // 0
310	WP(C)/0023297/2020	STATE OF ODISHA JITENDRA KUMAR SAHU VS	K.K.SWAIN VS	// // 0
311	WP(C)/0023298/2020	STATE OF ODISHA ANIMA PANDA VS	K.K.SWAIN VS	// // 0
312	WP(C)/0023299/2020	STATE OF ODISHA DAYADHAR MEHER VS	K.K.SWAIN VS	// // 0
313	WP(C)/0023300/2020	STATE OF ODISHA UMAKANTA MEHER VS	K.K.SWAIN VS	// // 0
314	WP(C)/0023301/2020	STATE OF ODISHA SUJATA MEHER VS	K.K.SWAIN VS	// // 0
315	WP(C)/0023302/2020	STATE OF ODISHA DEBARAJ BAG VS	K.K.SWAIN VS	// // 0
316	WP(C)/0023303/2020	STATE OF ODISHA RITANJALI SABAR VS	K.K.SWAIN VS	// // 0
317	WP(C)/0023304/2020	STATE OF ODISHA MADAN LAL HARIJAN VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0023305/2020	SWARNAPRAVA DEI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
319	WP(C)/0023306/2020	PRANATI MOHAPATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0023307/2020	HARISINGH MAJHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0023308/2020	SANATAN PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0023309/2020	PRANA KRUSHNA DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0023310/2020	ALARIKA JOSHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
324	WP(C)/0023311/2020	SUSANTA KUMAR DUBE VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0023312/2020	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
326	WP(C)/0023313/2020	NARAHARI NANDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
327	WP(C)/0023314/2020	RAJKISHORE PANDA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
328	WP(C)/0023315/2020	LAXMAN BHUYAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	WP(C)/0023316/2020	NARENDRA KUMAR KHUNTIA	JITENDRA KUMAR DIGAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0010907/2020	SUPDT. OF POLICE, CUTTACK SILAS LAKRA	NARESH CHANDRA JENA	// BRAHMANITARANG /185 /2017
		VS	VS	()
331	ABLAPL/0010908/2020	STATE OF ODISHA BUDHUA JOJO	NARESH CH. JENA	// K.BALANG /66 /2018
		VS	VS	()
332	ABLAPL/0010909/2020	STATE OF ODISHA CHANDAN KUMAR MAHANTY	JYOIRTMAYA SAHOO	// BOLAGARH P.S. /145 /2020
		VS	VS	()
333	ABLAPL/0010910/2020	STATE OF ODISHA ANANDA CHANDRA BEHERA	JYOTIRMAYA SAHOO	// RANPUR /179 /2020
		VS	VS	()
334	ABLAPL/0010911/2020	STATE OF ODISHA RAMA CHANDRA BEHERA	JYOTIRMAYA SAHOO	// JANKIA P.S. /180 /2020
		VS	VS	()
335	ABLAPL/0010912/2020	STATE OF ODISHA PREMANANDA SAHOO	RASHMIKANTA MAHALIK	// BANKI /230 /2020
		VS	VS	()
336	ABLAPL/0010913/2020	STATE OF ODISHA GULAM KUSTAFA @ SHAIKH GOLAM MUSTAFA	SATYA NARAYAN MISHRA - 4	// PURUNABAZAR /156 /2020
		VS	VS	()
337	ABLAPL/0010914/2020	STATE OF ODISHA MANORAMA PADHI @ PARHI	SATYA NARAYAN MISHRA - 4	// MARINE CHUDAMANI /56 /2020
		VS	VS	()
338	ABLAPL/0010915/2020	STATE OF ODISHA DEEPAK BEHERA	SATYA RANJAN MULIA	// BYREE /104 /2020
		VS	VS	()
339	ABLAPL/0010916/2020	STATE OF ODISHA MINA SAHOO	JAYAKRISHNA MOHAPATRA	// NANDIPADA /115 /2020
		VS	VS	()
340	ABLAPL/0010917/2020	STATE OF ODISHA AJAY RAUL @ BASUA	JAYAKRISHNA MOHAPATRA	// BANSADA /122 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0010918/2020	STATE OF ODISHA AJAY RAUL @ BASUA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /27 /2020 ()
342	ABLAPL/0010919/2020	STATE OF ODISHA AJAY RAUL @ BASUA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /17 /2017 ()
343	ABLAPL/0010920/2020	STATE OF ODISHA CHAGALA @ RAGHUNATH NAYAK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /147 /2020 ()
344	ABLAPL/0010921/2020	STATE OF ODISHA LABA HANS VS	A.K.SAHOO VS	// SINAPALI /152 /2020 ()
345	ABLAPL/0010922/2020	STATE OF ODISHA LAXMANA SAHU VS	JAGABANDHU SAHU VS	// PAIKMAL /148 /2020 ()
346	ABLAPL/0010923/2020	STATE OF ODISHA TIKINA BARIK VS	SURYA NARAYAN MISHRA VS	// SATYABADI /312 /2020 ()
347	ABLAPL/0010924/2020	STATE OF ODISHA SIBASAMBHU DIXIT VS	DEEPAK KUMAR DAS VS	// NIMAPADA /194 /2020 ()
348	ABLAPL/0010925/2020	STATE OF ODISHA BIJAY KUMAR PANDA @ GUNA VS	AMULYA RATNA PANDA VS	// DHARMASALA /249 /2020 ()
349	ABLAPL/0010926/2020	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	SANGRAMJIT PANDA VS	// LAXMISAGAR P.S. /215 /2020 ()
350	ABLAPL/0010927/2020	STATE OF ODISHA KANCHANBALA MOHAPATRA VS	MANARANJAN MISHRA VS	// KUJANGA /1 /2003 ()
351	ABLAPL/0010928/2020	STATE OF ODISHA TATHAGATA PRADHAN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// JENAPUR /277 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0010929/2020	DHURBANANDA PRADHAN @ DHURBA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JENAPUR /277 /2020 () //
353	ABLAPL/0010930/2020	RAKESH SETHI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NAUGAON /117 /2020 () //
354	ABLAPL/0010931/2020	LILU SINGH @ GUNDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /272 /2020 () //
355	ABLAPL/0010932/2020	ADITI BEHERA VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	BHUBANESWAR VIGILANCE /27 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) GR/0000030/2020
356	ABLAPL/0010933/2020	DILU SINGH VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /272 /2020 () //
357	ABLAPL/0010934/2020	DINESH KUMAR ROUT @ LIPU VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /222 /2020 () //
358	ABLAPL/0010935/2020	HEMANT KUMAR NATH VS STATE OF ODISHA	RAMAKANTA SARANGI VS	KENDRAPARA /125 /2020 () //
359	ABLAPL/0010936/2020	KAMAL CHANDRA ROUT @ TUTU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	LAXMISAGAR P.S. /215 /2020 () //
360	ABLAPL/0010937/2020	ANSHUMAN PRADHAN VS STATE OF ODISHA	B.S.DASPARIDA VS	BRAHMAGIRI /142 /2020 () //
361	ABLAPL/0010938/2020	PRATIVA BEHERA VS STATE OF ODISHA	BIKASH KUMAR ROUSTRAY VS	DHAMA /152 /2020 () //
362	ABLAPL/0010939/2020	PARVATI PARIDA @ PUJA VS STATE OF ODISHA	REENA KUMARI SAHOO VS	KHANDAGIRI P.S. /379 /2020 () //
363	ABLAPL/0010940/2020	RITA RAJ	MAHENDRA KUMAR MOHAPATRA	BADAMBADI /159 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0010941/2020	SUSHANTA JENA @ SUSANTA KUMAR JENA	B.K.NAYAK	PIPLI /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0010942/2020	SOMONATH MUDULI	B.N.BEHERA	FATEGARH /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0010943/2020	PRAHALAD MAL @ MINJU	SANGRAM KU DAS	JHARPOKHARIA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0010944/2020	KUNJA MEHER	B.R.TRIPATHY	SONEPUR /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0010945/2020	SHESA DEV RAJAHANSA	SURYAKANTA DWIBEDI	MANAMUNDA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0010946/2020	PRASANTA KUMAR DASH	PRADIPTA BEURA	BIRMITRAPUR /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0010947/2020	RINA DIGAL	PRASANNA KUMAR DASH	PHULBANI TOWN /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0010948/2020	PHAGU KANHAR ALIAS MADHAB BEHERA	PRASANNA KUMAR DASH	PHULBANI TOWN /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0010949/2020	PRASANNA KUMAR DIGAL	PRASANNA KUMAR DASH	PHULBANI TOWN /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0010950/2020	BIJAY KUMAR DIGAL	PRASANNA KUMAR DASH	PHULBANI TOWN /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0010951/2020	LAXMAN MUNDA @ LACHAMAN MUNDA @ POKHARI	POKHARI SARATHI DAS	BARBIL /114 /2020
		VS	VS	()

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FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0010952/2020	STATE OF ODISHA SAMBHU NAYAK VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /201 /2020 ()
376	ABLAPL/0010953/2020	STATE OF ODISHA SAILABALA PANDA VS	Sibananda Patra VS	// KONARK /106 /2020 ()
377	ABLAPL/0010954/2020	STATE OF ODISHA PRATAP DAS VS	SAMVIT MOHANTY VS	// BALIKUDA /162 /2020 ()
378	ABLAPL/0010955/2020	STATE OF ODISHA SAKYASINGHA PATTANAİK VS	AŁOK KUMAR MOHAPATRA VS	// MANCHESWAR P.S. /67 /2018 ()
379	ABLAPL/0010956/2020	STATE OF ODISHA KUMD RANJAN RATH VS	AŁOK KUMAR MOHAPATRA VS	// MANCHESWAR P.S. /67 /2018 ()
380	ABLAPL/0010957/2020	STATE OF ODISHA ABJAN KHAN VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /158 /2020 ()
381	ABLAPL/0010958/2020	STATE OF ODISHA DADHIBAMAN JENA VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /332 /2020 ()
382	ABLAPL/0010959/2020	STATE OF ODISHA GANAPATI JENA VS	PRASHANTA KUMAR NAYAK VS	// BARIPADA TOWN /591 /2020 ()
383	ABLAPL/0010960/2020	STATE OF ODISHA CHANDRASENA HARIJAN VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /186 /2020 ()
384	ABLAPL/0010961/2020	STATE OF ODISHA UPENDRA NAIK VS	SUSHANTA KUMAR PRADHAN VS	// //0 ()
385	ABLAPL/0010962/2020	STATE OF ODISHA CHOUDHRI NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// JARAPADA /188 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0010963/2020	NILAMADHABA SWAIN @ FUSU VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /147 /2020 () //
387	ABLAPL/0010964/2020	HADIBANDHU BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
388	ABLAPL/0010965/2020	SAUMYA KANTA PATRA VS STATE OF ODISHA	S.C.ACHARTA VS	/ /0 () //
389	ABLAPL/0010966/2020	TUNI MOHAPATRA VS STATE OF ODISHA	ADIHIRAJ MOHANTY VS	PARJANG /169 /2020 () //
390	ABLAPL/0010967/2020	PRITIMAYA PATRO VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	CUTTACK SADAR /426 /2020 () //
391	ABLAPL/0010968/2020	SAROJ KUMAR RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /460 /2020 () //
392	ABLAPL/0010969/2020	RABI NAYAK @ RABI NARAYAN NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /202 /2019 () //
393	ABLAPL/0010970/2020	RADHASHYAM KHATOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /170 /2020 () //
394	ABLAPL/0010971/2020	SUDHANSU BEHERA VS STATE OF ODISHA	DEBASIS BISWAL VS	KANDARPUR /120 /2020 () //
395	ABLAPL/0010972/2020	JUDHISTIRA MUNDA VS STATE OF ODISHA	SAMAREDR A BAHADUR VS	NAKTIDEUL /116 /2020 () //
396	ABLAPL/0010973/2020	PURNA CHANDRA JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BONTH /94 /2020 () //
397	ABLAPL/0010974/2020	NILU BHOLA	SAMIR KUMAR MISHRA	BANAPUR P.S. /280 /2020

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FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010975/2020	KAYABATI @ KAYABTI @ KAIBATI NAIK	B.R.TRIPATHY	DORAGUDA PS /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010976/2020	SK.KAMRUDDIN	M.A.ALI	PURUNABAZAR /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0010977/2020	BANSIDHARA NAIK	SUSANTA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010978/2020	NRUSIHA NATH MAHALA	SUBASH CHANDRA RATH	PURI SADAR /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010979/2020	MD BASID ALLI	DEBASHIS MITRA	JAGATPUR /345 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010980/2020	TUTU PRADHAN @ RASMI RANJAN PRADHAN	SUBHAGYA KUMAR DASH	MOTANGA /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010981/2020	PURUSHOTTAM BEHERA	UDIT RANJAN JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010982/2020	MAMATA SAMANTARAY	SUJATA JENA	AIRPORT /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010983/2020	MAMATA SAMANTARAY	SUJATA JENA	AIRPORT /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010984/2020	MAMATA SAMANTARAY	SUJATA JENA	AIRPORT /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010985/2020	DURYADHANA MOHAPATRA	BIKRAM KESHARI BAL	PATKURA /148 /2020
		VS	VS	()

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FILING REPORT AS ON :09/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0010986/2020	STATE OF ODISHA JUDHISTIRA BEHERA VS	BIKRAM KESHARI BAL VS	// BALICHANDRAPUR /224 /2020 ()
410	ABLAPL/0010987/2020	STATE OF ODISHA DOLAMANI SANDHA VS	JAGABANDHU SAHU VS	// BIJEPUR /188 /2020 ()
411	WPC(OA)/0000726/2019	STATE OF ODISHA BHASKAR KUMAR BHOL VS	M/S.RANJIT MOHANTY VS	// // ()
412	WPC(OAC)/0000307/2019	STATE OF ODISHA TRILOCHAN SAHU VS	M/S.B.S.MISHRA VS	// // ()
413	WPC(OAC)/0001274/2017	STATE OF ODISHA RAJENDRA BEHERA VS	M/S.GYANALOKA MOHANTY VS	// // ()
414	WPC(OAC)/0001501/2019	STATE OF ODISHA RABINDRANATH BISOYI VS	M/S.RUDRA NARAYAN PARIJA VS	// // ()
415	WPC(OAC)/0002819/2017	STATE OF ODISHA MINATI SENAPATI VS	M/S.SUBHASREE MOHANTY VS	// // ()
416	CONTC(CPC)/0000133/2019	STATE OF ODISHA DR.SITANSHU SEKHAR PRADHAN VS DIRECTOR OF INDIAN MEDICINES AND HOMEOPATHY	M/S. KISHORE CHANDRA SATHPATHY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :09/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2020 ARBP/25/2020	JOHNSON LIFTS PVT.LTD-MP	SANTANU ROY
2	17/2020 CRLLP/19/2020	STATE OF ODISHA-MP	SK. ZAFARULLA (ASC)
3	18/2020 CRLLP/20/2020	STATE OF ODISHA-MP	SK. ZAFARULLA(ASC)
4	73/2020 STREV/32/2020	STATE OF ODISHA-MP	STANDING COUNSEL
5	74/2020 STREV/32/2020	STATE OF ODISHA-MP	STANDING COUNSEL
6	141/2020 TRP(C)/36/2020	LITEN KU. BHATTA-MP	M/S.G.N.MISHRA
7	153/2020 CRLMP/1023/2020	SURYANARAYAN SINGH-MP	P.K.SAHOO
8	154/2020 CRLMP/1023/2020	SURYANARAYAN SINGH-MP	P.K.SAHOO
9	366/2020 RSA/380/2019	BANSIDHAR JENA-MP	PRABIR KUMAR RAY
10	367/2020 RSA/288/2019	BHAGABAN SING-MP	MAHESWAR MOHANTY
11	488/2020 CMP/499/2020	CHANDRA PANI-MP	SOUBHAGYA KUMAR DASH
12	597/2020 FAO/617/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
13	793/2020 ABLAPL/868/2020	SATYABADI PRADHAN-MP	PRASANTA KUMAR SAHOO
14	844/2020 BLAPL/6353/2020	KALIA @ SURENDRA KUMAR NAYAK-MP	RANJAN KUMAR ROUT
15	845/2020 BLAPL/4605/2020	SK.AKIL ALLI-MP	BISWARANJAN DALAI
16	846/2020 BLAPL/6117/2020	SUNADHAR HANTAL-MP	BABITA SAHU
17	848/2020 BLAPL/1098/2020	N.DURYODHAN REDDY-MP	SATYABRATA MOHANTY
18	849/2020 BLAPL/49/2020	CHANDAN PANDA-MP	ANUPAM DASH
19	865/2020 CRLMC/1341/2020	MILLI SWAIN-MP	MANOJ BIHARI DAS
20	913/2020 CRLA/476/2020	NIRANJAN DAS-MP	SAMARENDRA MOHANTY
21	914/2020 CRLA/476/2020	NIRANJAN DAS-MP	SAMARENDRA MOHANTY
22	915/2020 CRLA/476/2020	NIRANJAN DAS-MP	SAMARENDRA MOHANTY
23	916/2020 CRLA/45/2013	SRIDHAR DAS-MP	M/S.DEEPALI MOHAPATRA
24	917/2020 CRLA/917/2019	SUBAS CHANDRA SAMANTRAY @ SUBASH CHANDRA SAMANTRAY	MANIPRASAD BOSE
25	918/2020 CRLA/465/2020	HIMANSU PRADHAN-MP	BICHITRA NARAYANA SATAPATHY
26	919/2020	KUNA BHOI-MP	ANUGROOHA NARAYAN SAMANTRY

27	CRLA/478/2020 920/2020	KUNA BHOI-MP	ANUGROOHA NARAYAN SAMANTRY
28	CRLA/478/2020 921/2020	KUNA BHOI-MP	ANUGROOHA NARAYAN SAMANTRY
29	CRLA/478/2020 1053/2020	KULAMANI PRADHAN-MP	KALPATARU PANIGRAHI
30	MACA/637/2020 1054/2020	KULAMANI PRADHAN-MP	KALPATARU PANIGRAHI
31	MACA/637/2020 1055/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE-MP	B.N.UDGATA
32	MACA/638/2020 1056/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE-MP	B.N.UDGATA
33	MACA/638/2020 1057/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE-MP	B.N.UDGATA
34	MACA/638/2020 1058/2020	NAMITA DASH-MP	PRADEEP KU.MISHRA
35	MACA/628/2020 1059/2020	THE MANAGER(T.P.CELL)M/S.NEW INDIA ASSURANCE CO	ANAND KUMAR SARANGI
36	MACA/568/2020 1145/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
37	WA/531/2020 1146/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
38	WA/536/2020 1147/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
39	WA/536/2020 1148/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
40	WA/536/2020 1149/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
41	WA/536/2020 1150/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/535/2020 1151/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
43	WA/535/2020 1152/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
44	WA/535/2020 1153/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
45	WA/535/2020 1154/2020	PRASANTA KU.LENKA-MP	M/S.B.R.PATTNAYAK
46	WA/157/2019 10448/2020	SEFALI SAMAL-MP	SUBRATA PANDA
47	WP(C)/23112/2020 10449/2020	SEFALI SAMAL-MP	SUBRATA PANDA
48	WP(C)/23113/2020 10450/2020	M/S.ANMOL MOTORS-MP	PRADEEP KUMAR
49	WP(C)/23114/2020 10451/2020	M/S.KAMALA AGENCIES-MP	PRAFULLA KUMAR RATH
50	WP(C)/23116/2020 10452/2020	HARI NAYAK-MP	BUDHADEV ROURAY
51	WP(C)/23115/2020 10453/2020	M/S.THE EXECUTIVE ENGINEER ELECTRICAL STORE DIVISION	WESCO UTILITY-MP
52	WP(C)/23117/2020 10454/2020	MAHADEV MAJHI-MP	TRILOCHAN NANDA
53	WP(C)/23118/2020 10455/2020	BHABA GRAHI MOHANTA-MP	TRILOCHAN NANDA
54	WP(C)/23126/2020 10456/2020	KASHINATH INSTITUTE OF TECHNOLOGICAL EDUCATION	PRAFULLA KUMAR MOHAPATRA
55	WP(C)/23132/2020 10457/2020	PRAFULLA MOHANTY-MP	BUDHADEV ROURAY
56	WP(C)/23134/2020 10458/2020	MANOJ KUMAR MOHAPATRA-MP	M/S. SASWATI MOHAPATRA, P.MANGARAJ
57	WP(C)/20356/2020 10459/2020	MANOJ KUMAR JENA-MP	SASWATI MOHAPATRA
	WP(C)/19018/2020		

58	10461/2020 WP(C)/11299/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDAM
59	10462/2020 WP(C)/23154/2020	PRAVAKAR SAHOO-MP	DR.SUSANT KUMAR KANUNGO
60	10463/2020 WP(C)/23155/2020	JYOTIRMAYA NAYAK-MP	SURYA NARAYAN PATNAIK
61	10464/2020 WP(C)/23158/2020	BHARAT CHANDRA BHUYAN-MP	GOKULANANDA PADHI
62	10465/2020 WP(C)/23160/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
63	10466/2020 WP(C)/23161/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
64	10467/2020 WP(C)/23163/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
65	10468/2020 WP(C)/22725/2020	KISHORE CHANDRA PAL-MP	AJIT KUMAR SAHOO
66	10469/2020 WP(C)/23190/2020	DEBASISH MISHRA-MP	PRAFULLA KUMAR RATH
67	10470/2020 WP(C)/23192/2020	M/S.HINDUSTAN TECHNOLOGIES PVT.LTD-MP	ADITYA KUMAR MOHAPATRA
68	10471/2020 WP(C)/11514/2020	ODISHA ABHIBHABAK MAHASANGHA-MP	P.K.BEHERA
69	10472/2020 WP(C)/23194/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
70	10473/2020 WP(C)/10180/2020	PRADEEP KUMAR PRADHAN-MP	DEEPALI MAHAPATRA
71	10474/2020 WP(C)/23196/2020	SATYABADI MISHRA-MP	G.N.MISHRA
72	10476/2020 WP(C)/21779/2019	MANAS RANJAN ROUT-MP	M/S.PRABODHA CH.NAYAK
73	10477/2020 WP(C)/23198/2020	JYOTIRMAYA PATEL-MP	DURGESH NARAYAN RATH
74	10479/2020 WP(C)/23200/2020	HEMANT KUMAR AGARWAL-MP	FALGUNI RAJGURU MOHAPATRA
75	10480/2020 WP(C)/23202/2020	MAA MANGALA SAW MILLS-MP	DEEPALI MAHAPATRA
76	10481/2020 WP(C)/5186/2012	M/S.GMR KAMALANGA-MP	M/S.SATYAJIT MOHANTY
77	10482/2020 WP(C)/23203/2020	DEBABRATA BEHERA-MP	TANMAY MISHRA
78	10483/2020 WP(C)/21770/2020	URMILA BHUYAN-MP	PRASANTA KUMAR SAHOO
79	10484/2020 WP(C)/6454/2020	ASHWINI KUMAR SAMAL-MP	SACHIDANANDA NAYAK
80	10485/2020 WP(C)/23220/2020	RABI SHANKAR TRIPATHY-MP	DILLIP RAY
81	10486/2020 WP(C)/23230/2020	FAKIR KARNA-MP	M.PRATAP @ P.K.MOHAPATRA
82	10487/2020 WP(C)/23245/2020	JAYANTA KUMAR TRIPATHY-MP	SATYABRATA SENAPATI
83	10488/2020 WP(C)/23258/2020	JIGNYASA SETHI-MP	PRAVASI NAYAK
84	10489/2020 WP(C)/23257/2020	BRUNDABAN KUMBHAR-MP	M/S BUDHADEV ROUSTRAY
85	10490/2020 WP(C)/23264/2020	RAMACHANDRA PRASAD JISWAL-MP	SUNIL MISHRA
86	10491/2020 WP(C)/23266/2020	SUBHENDRA KUMAR BHANJA-MP	MANMAYA KUMAR DASH
87	10492/2020 WP(C)/23268/2020	M/S.JINDAL STAINLESS LIMITED-MP	PAMI RATH
88	10493/2020 WP(C)/23269/2020	GALAXY MEDICARE LIMITED-MP	PARTHA SARATHI ACHARYA
89	10494/2020	PANCHANAN PATNAIK-MP	H.M.DHAL

90	WP(C)/14828/2020 10496/2020	URMILA BHUYAN-MP	GOKULANANDA PADHI
91	WP(C)/21770/2020 10498/2020	OMM SRI SRI MAHAVIR TRUST-MP	BISWAMBAR MOHANTY
92	WP(C)/22279/2020 10499/2020	GOPABANDHU KHUDRA BYABASAI SANGHA-MP	NIRANJAN LENKA
93	WP(C)/23280/2020 10500/2020	AHALYA PATRA-MP	S.K.BHANJADEO
94	WP(C)/23281/2020 10501/2020	BIDHAN CHANDRA SWAIN-MP	SIDHARTH P.DAS
95	WP(C)/23284/2020 10502/2020	BIKRAM KESHARI PARIDA-MP	BRUNDABAN ROUT
96	WP(C)/23292/2020 10503/2020	HOTEL SWARNA CHUDA PVT. LTD.-MP	S.K.NAYAK(2)
97	WP(C)/23293/2020 10505/2020	CHATURBHUJA MAHANTA-MP	K.K.SWAIN
98	WP(C)/23018/2020 10506/2020	ORISSA STATE CO-OP-MP	M/S.NARENDRA K MISHRA
99	WP(C)/12556/2005 10507/2020	ORISSA STATE CO-OP-MP	M/S.NARENDRA K MISHRA
100	WP(C)/12556/2005 10508/2020	NARENDRA KUMAR KHUNTIA-MP	JITENDRA KUMAR DIGAL
101	WP(C)/23316/2020 13/2020	JAGYANDATTA PRADHAN-MP	
102	CRLMA/47/2020 790/2020	DHABALESWAR CHANDI-MP	
103	ABLAPL/8799/2020 791/2020	GEETA @ GITA BARIK-MP	
104	ABLAPL/3647/2020 792/2020	SANKAR PRASAD NAYAK-MP	
105	ABLAPL/1858/2020 847/2020	BALARAM SAHOO-MP	
106	BLAPL/3544/2019 850/2020	SUNDARRAY SISA-MP	
107	BLAPL/8713/2019 866/2020	DHABULU MELEKA-MP	
108	CRLMC/550/2020 10460/2020	SATYA NARAYAN SABAT-MP	
109	WP(C)/21424/2020 10475/2020	NITYANANDA BEHERA-MP	
110	WP(C)/12179/2020 10478/2020	SANJIB@SANJIB KUMAR SAHU-MP	
111	WP(C)/17624/2020 10495/2020	KISHORE CHANDRA DASH-MP	
112	WP(C)/15403/2020 10497/2020	ALEENA ACHARYA-MP	
113	WP(C)/16961/2020 10504/2020	M/S.RAMAI TALKIES-MP	
	WP(C)/3002/2004		